

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF RESILIENT TECHNO SOLUTIONS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Resilient Technosolutions Private Limited
2.	Date of incorporation of corporate debtor	17 th June, 2016
3.	Authority under which corporate debtor is incorporated / registered	ROC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MH2016PTC282506
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No. 2502, Pelican Bldg., Skylark Enclave Hira Nandani Estate Near Cardinal Thane, (M Corp.), Maharashtra, India, 400607
6.	Insolvency commencement date in respect of corporate debtor	13 th August, 2024 (Copy of the order received by the IRP on 21 st August 2024)
7.	Estimated date of closure of insolvency resolution process	8 th February, 2024; being 180th day from Insolvency Commencement Date
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Sanjay Ramdas Mahajan IBBI Registration No.: IBBI/IPA-001/IP-P02122/2021-22/13523
9.	Address and e-mail of the interim resolution professional, as registered with the Board	3/3, Mohanlal Mansion, Bhandarkar Road, Matunga Central, Mumbai - 400019, Maharashtra Email-id: sanjaymahajan@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: Orion Resolution and Turnaround Private Limited: 811, Meadows Sahar Plaza Sub Plot A Bldg No, 6 AK Road Next to Kohinoor Continental Mumbai -400069 Correspondence Email-id <u>cirp.resilienttechno@outlook.com</u>
11.	Last date for submission of claims	4 th September, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link for downloading the form: <u>https://ibbi.gov.in/en/home/downloads</u> -

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Resilient Technosolutions Private Limited** vide order No. C.P. (I.B) No. 108 / MB / 2023 dated 13th August, 2024 (Copy of the Order received by the IRP on 21st August, 2024)

The creditors of **Resilient Technosolutions Private Limited**, are hereby called upon to submit their claims with proof on or before **4th September, 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 22nd August, 2024
Place: Mumbai



(Handwritten Signature)

Sanjay Mahajan
Interim Resolution Professional
In the matter of Resilient Technosolutions Private Limited
Registration No.: IBBI/IPA-001/IP-P02122/2021-22/13523
Registered Address: 3/3, Mohanlal Mansion, Bhandarkar Road, Matunga Central, Mumbai – 400019
Registered Email Id: sanjaymahajan@hotmail.com
AFA Validity date: 30th June, 2025
Process specific address for correspondence:
Orion Resolution & Turnaround Private Limited,
811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala
Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400069.
Process specific e-mail ID for correspondence: cirp.resilienttechno@outlook.com